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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. No. 202/73(4)/NCLT/AHM/2017**

**Coram: Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL  
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2017**

**Name of the Company:** Adarsh Bhikarta and Jankalyan  
V/s.  
SAI Prakash Properties Developers Ltd.

**Section of the Companies Act:** Section 73(4) of the Companies Act, 2013

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	NATALINA SUTARIA	ADV.	APPLICANT	
2.				

**ORDER**

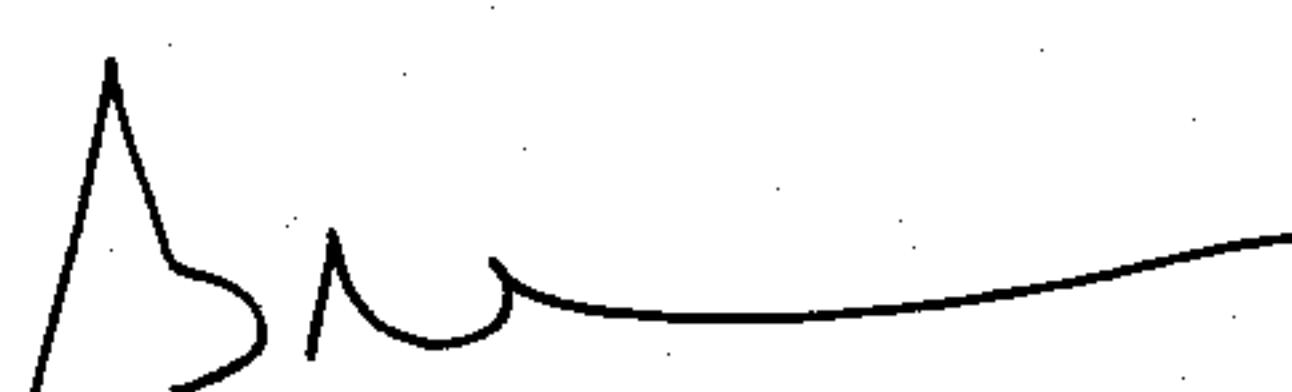
Learned Advocate Ms. Natasha Sutaria present for Petitioner. None present for Respondent.

Proof of service filed.

Objections not filed for the Respondent.

List the matter on 16.01.2018.

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**  
Dated this the 1st day of December, 2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**